

RESUME
OF
BUSINESS TRANACTED
BY THE
14TH PUNJAB VIDHAN SABHA
DURING
ITS SEVENTH SESSION, 2014
WITH
APPENDICES CONTAINING DAILY BULLETINS
AND
COMMITTEES OF THE VIDHAN SABHA



PUNJAB VIDHAN SABHA SECRETARIAT,
CHANDIGARH.

July, 2015

PREFACE

The following pages contain Resume of Business transacted by the Fourteenth Vidhan Sabha during its Seventh Session, 2014, held from 3rd March, 2014 to 7th March, 2014, together with the Bulletins issued daily after the adjournment of each Sitting of the Sabha.

2. It is hoped that the publication would be found useful by the Members and others who may wish to know in detail what work was done each day by the Vidhan Sabha in the above mentioned Session.
3. Any suggestion for further improvement of this publication in future would be very gratefully welcomed.

Chandigarh :
The 21st July, 2015

SHASHI LAKHANPAL MISHRA,
SECRETARY

TABLE OF CONTENTS

Sr. No.	Subject	Page No.
1.	Summoning , Sittings and Prorogation of the Vidhan Sabha	01
2.	Programme Observed	01
3.	Panel of Chairmen	07
4.	Governor's Address	08
5.	Obituary References	08
6.	Financial Business	10
7.	Legislation	11
8.	Synopsis of Bills passed by the Vidhan Sabha	17
9.	Resolutions -	
	(i) Official	19
	(ii) Non official	20
10.	Papers Laid	21
11.	Reports Presented/Laid	26
12.	Other Motions	30
13.	Calling Attention Notices under Rule 66	30
14.	Statements made in reply to matters raised during Zero Hour	32
15.	Statements by the Ministers	34
16.	Comparative Statement of speeches made and time taken	35
17.	Figures relating to Questions.	36
18.	Questions Statement	37
19.	Statement showing the number of Starred Questions answered, Date-wise and Party-wise	38
20.	Statement showing the number of Starred Questions postponed, Date-wise and Party-wise	38

Sr. No.	Subject	Page No.
21.	Statement showing the number of Starred Questions Not Put, Date-Wise and Party-wise	38
22.	Statement showing the number of Starred Questions deemed to have been answered under Rule 38, Date-wise and Party-wise	39
23.	Statement showing the number of Starred Questions postponed, Date-wise and Minister-wise.	39
24.	Statement showing the number of Starred Questions listed in the names of different Ministers, Date-wise	41
25.	Walk-outs	43
26.	Unparliamentary/Undesirable Expressions	43
27.	Wit & Humour	44
28.	Ruling by the Speaker	44
APPENDIX – I		
29.	Bulletins pertaining to the Seventh Session, 2014	45
APPENDIX – II		
30.	Committees	64
31.	Index	(i) to (iii)

—

1. SUMMONING, SITTINGS AND PROROGATION OF THE VIDHAN SABHA

The Fourteenth Punjab Vidhan Sabha was summoned by an Order of the Governor, dated the 7th February, 2014 to meet for its Seventh Session in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, Chandigarh, at 2.00 P.M. on 3rd March, 2014 and it continued to meet till the 7th March, 2014, when it adjourned sine-die. It was later prorogued by an Order of the Governor dated the 9th April, 2014.

During the Session, the Sabha held four Sittings.

2. PROGRAMME OBSERVED

Date	Programme observed
Monday, the 3rd March, 2014 (2.00 P.M.)	Governor's Address to the Members of the Punjab Vidhan Sabha.
Tuesday, the 4th March, 2014 (10.00 A.M. to 10.11 A.M.)	Obituary references to the deaths of – <ol style="list-style-type: none">1. Shri Harbans Lal, Ex-Speaker and Minister;2. Sardar Harbhajan Singh Mansahian, Ex-Minister;3. Comrade Achhra Singh, Ex-MLA;4. Sardar Inderjit Singh, Politician;5. Sardar Harnek Singh, Freedom Fighter;6. Sardar Punjab Singh, Freedom Fighter;7. Sardar Inder Singh, Freedom Fighter;8. Shri Chiman Lal, Freedom Fighter;9. Sardar Ajit Singh, Freedom Fighter;10. Sardar Balwant Singh, Freedom Fighter;

Date	Programme observed
	11. Sardar Avtar Singh, Freedom Fighter;
	12. Sardar Tara Singh, Freedom Fighter;
	13. Sardar Jangir Singh, Freedom Fighter;
	14. Sardar Tarlok Singh, Freedom Fighter;
	15. Sardar Tarlok Singh, Freedom Fighter;
	16. Sardar Gurbachan Singh, Freedom Fighter;
	17. Sardar Mehnga Singh, Freedom Fighter;
	18. Shri Ram Sarup, Freedom Fighter;
	19. Sardar Charan Singh, Freedom Fighter;
	20. Sardar Bachan Singh, Freedom Fighter;
	21. Sardar Talwinder Singh, Eminent Story Writer;
	22. Doctor Charan Dass Sidhu, Eminent Punjabi Dramatist;
	23. Shayar Devneet, Eminent Punjabi Shayar;
	24. Sardar Pritam, famous Punjabi Story Writer;
	25. Shri Santosh Kumar Acharya, Famous Journalist;
	26. Sant Baba Daya Singh Ji, Nihang Jathedar; and
	27. 282 Freedom Fighters whose mortal

Date	Programme observed
Wednesday, the 5th March, 2014 (10.00 A.M. to 2.30 P.M.)	<p>remains were recovered from the well near Ajnala.</p> <ol style="list-style-type: none"> 1. Announcements made by the Speaker/ Secretary regarding Panel of Chairmen and Governor's Address/ Bills. 2. Presentation and adoption of the First Report of the Business Advisory Committee. 3. Presentation of Second Interim Report of the Committee of Privileges regarding Privilege Issue raised by Shri Madan Mohan Mittal, Minister for Parliamentary Affairs, Punjab against Shri Sunil Jakhar, MLA & Leader of the Opposition. 4. Discussion on the Motion of Thanks on the Governor's Address.
	(continued)
Thursday, the 6th March, 2014 (10.00 A.M. to 5.06 P.M.)	<ol style="list-style-type: none"> 1. Resumption of Discussion on Governor's Address and Vote on the Motion of Thanks.
	(concluded)
	<p>2. Non-Official Resolutions-</p> <ol style="list-style-type: none"> i) "This House strongly recommends to the State Government to approach the Central Government to hold the recruitment of soldiers purely on merit basis rather than keeping in view the population of

Date	Programme observed
Friday, the 7th March, 2014 (10.00 A.M. to 12.18 P.M.)	the States, to protect the borders of the country."
	(Carried unanimously)
	ii) "This House recommends to the State Government to raise the matter with the Central Government to take effective steps to prevent the disastrous effects of global warming."
(Carried unanimously)	<ol style="list-style-type: none"> <li data-bbox="781 911 1255 1115">1. Announcement made by the Speaker regarding resignation of Sardar Jeetmohinder Singh Sidhu, MLA, INC, from 94-Talwandi Sabo Assembly Constituency. <li data-bbox="781 1142 1255 1215">2. Motion under Rule 16 regarding adjournment of the House sine-die. <li data-bbox="781 1297 1255 1457">3. Motion regarding constitution of Elected Committees of the Punjab Vidhan Sabha for the year 2014-15.
(Carried)	(Carried)
4. Financial Business	
i) Presentation of the Supplementary Demands for Grants for expenditure of the Government of Punjab for the year 2013-14.	ii) Presentation of Report of the

Date	Programme observed
	Committee on Estimates on the Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2013-14.
	iii) Discussion and Voting on Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2013-14.
	iv) The Punjab Appropriation Bill, 2014. (Passed)
	v) Presentation of Vote-on-Account for expenditure of the Government of Punjab for the year 2014-2015.
	vi) Motion regarding Vote-on-Account for four months (viz. April, May, June & July, 2014). (Passed)
	vii) The Punjab Appropriation (Vote-on-Account) Bill, 2014. (Passed)
	5. Legislative Business-
	i) The Punjab Municipal Corporation (Amendment) Bill, 2014. (Not introduced with the consent of the House)
	ii) The Punjab Municipal (Amendment) Bill, 2014.

Date	Programme observed
	(Not introduced with the consent of the House)
iii)	The Punjab Regulation of Fees of Un-aided Educational Institutions Bill, 2014.
	(Not introduced with the consent of the House)
iv)	The Punjab Technical University (Amendment) Bill, 2014.
	(Not introduced with the consent of the House)
v)	The Punjab Labour Welfare Fund (Amendment) Bill, 2014.
	(Passed)
vi)	The Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2014.
	(Passed)
vii)	The Punjab Panchayati Raj (Amendment) Bill, 2014.
	(Passed)
viii)	The Punjab Right to Service (Amendment) Bill, 2014.
	(Passed)
ix)	The Punjab Excise (Amendment) Bill, 2014.
	(Passed)
x)	The Punjab Value Added Tax (Amendment) Bill, 2014.
	(Passed)

Date	Programme observed
	xi) The Punjab Prevention of Human Smuggling (Amendment) Bill, 2014. (Passed)
	6. Obituary reference to the death of Smt. Vidya Devi W/o Chaudhary Nand Lal, Chief Parliamentary Secretary.

3. PANEL OF CHAIRMEN

On 12th February, 2014, the Speaker nominated the following Members to serve on the Panel of Chairmen under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) and an announcement was made by the Speaker in the House on 5th March, 2014: -

1. Sardar Iqbal Singh Jhundani;
2. Sardar Gurtej Singh Ghuriana;
3. Sardar Laal Singh; and
4. Shri Manoranjan Kalia.

4. GOVERNOR'S ADDRESS

The Governor addressed the Punjab Vidhan Sabha on 3rd March, 2014.

The Speaker laid a copy of the Governor's Address on the Table of the House on 5th March, 2014.

The Motion of Thanks on the Governor's Address was moved by Doctor Daljit Singh Cheema, MLA, on 5th March, 2014, which was seconded by Shri Ashwani Kumar Sharma, MLA, on the same day.

The Motion was discussed as under :

On 5th March, 2014	For 158 minutes [Treasury Benches - 87 minutes (SAD-71 BJP-16) and INC-71].
On 6th March, 2014	For 289 minutes [Treasury Benches - 195 minutes (SAD-147 BJP-48) and INC-94].

Nine Members (six from SAD and three from BJP) from the Treasury Benches (including the Mover/ the Seconder of the Motion and the Chief Minister) and six from INC, spoke for 282 minutes and 165 minutes respectively.

The Motion was carried on 6th March, 2014.

It was communicated by the Speaker on 7th March, 2014 to the Governor.

5. OBITUARY REFERENCES

References to the deaths of the following were made by the Speaker on 4th March, 2014 and on 7th March, 2014:-

1. Shri Harbans Lal, Ex-Speaker and Minister;
2. Sardar Harbhajan Singh Mansahian, Ex-Minister;
3. Comrade Achhra Singh, Ex-MLA;

4. Sardar Inderjit Singh, Politician;
5. Sardar Harnek Singh, Freedom Fighter;
6. Sardar Punjab Singh, Freedom Fighter;
7. Sardar Inder Singh, Freedom Fighter;
8. Shri Chiman Lal, Freedom Fighter;
9. Sardar Ajit Singh, Freedom Fighter;
10. Sardar Balwant Singh, Freedom Fighter;
11. Sardar Avtar Singh, Freedom Fighter;
12. Sardar Tara Singh, Freedom Fighter;
13. Sardar Jangir Singh, Freedom Fighter;
14. Sardar Tarlok Singh, Freedom Fighter;
15. Sardar Tarlok Singh, Freedom Fighter;
16. Sardar Gurbachan Singh, Freedom Fighter;
17. Sardar Mehnga Singh, Freedom Fighter;
18. Shri Ram Sarup, Freedom Fighter;
19. Sardar Charan Singh, Freedom Fighter;
20. Sardar Bachan Singh, Freedom Fighter;
21. Sardar Talwinder Singh, Eminent Story Writer;
22. Doctor Charan Dass Sidhu, Eminent Punjabi Dramatist;
23. Shayar Devneet, Eminent Punjabi Shayar;
24. Sardar Pritam, Famous Punjabi Story-Writer;
25. Shri Santosh Kumar Acharya, famous Journalist;
26. Sant Baba Daya Singh Ji, Nihang Jathedar;
27. 282 Freedoms Fighters whose mortal remains were recovered from the well near Ajnala; and
28. Smt. Vidya Devi W/o Chaudhary Nand Lal, Chief Parliamentary Secretary. (Obituary reference was made on 7th March, 2014)

All the Members stood in silence for two minutes as a mark of respect to the memory of the deceased.

6. FINANCIAL BUSINESS

I. Supplementary Demands for Grants for expenditure of the Government of Punjab for the year 2013-14

- i) Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2013-14 were presented to the Sabha on 7th March, 2014 and these were discussed and voted on the same day.

There were 29 Demands in all totalling a sum of Rs.51,01,67,88,000/-.

The Demands were put to the vote of the House and carried.

- ii) The Punjab Appropriation Bill, 2014 (No. 10-PLA-2014) in respect of Supplementary Demands voted upon by the Sabha on 7th March, 2014 and expenditure charged on the Consolidated Fund of the State of Punjab was introduced on 7th March, 2014.

It was before the House for three minutes.

The Bill was passed on 7th March, 2014.

II. The Vote-on-Account for the year 2014-15 (for four months i.e. April, May, June and July, 2014)

- i) The Vote-on-Account Budget for the year 2014-15 (for four months i.e. April, May, June and July, 2014) was presented to the House on the 7th March, 2014 and discussed and voted upon on the same day on the Motion moved by the Finance Minister that Vote-on-Account for the four months (viz. April, May, June and July, 2014) amounting to Rs.252,92,96,20,000/-, as in the schedule be taken into consideration at once and passed.

The Finance Minister spoke for 18 minutes.

The motion was put to the vote of the House and carried.

- ii) The Punjab Appropriation (Vote-on-Account) Bill, 2014 (Bill No. 11-PLA-2014) in respect of Vote-on-Account for four months i.e.

April, May, June and July, 2014, was introduced on 7th March, 2014.

It was before the House for three minutes.

The Bill was passed on the same day.

7. LEGISLATION

The Sabha transacted Legislative and Financial Business on 07.03.2014.

I. Official Bills

The Sabha passed nine Bills in all (including two Appropriation Bills and seven Amending Bills). (Please see Table below).

II. Non-Official Bills

NIL

TABLE

Sr No.	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendments Proposed	Amendments not moved/ withdrawn/ held out of order/ leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
1.	The Punjab Appropriation Bill, 2014	Finance Minister	07-03-2014	07-03-2014	SAD/BJP(Treasury) 1 NC - Independents -	SAD/BJP(Treasury) 3 NC - Independents 1	SAD/BJP(Treasury) 1 NC 1 Independents 1	SAD/BJP(Treasury) 1 NC 1 Independents 1	NC 1 Independents 1	3	07-03-2014	
2	The Punjab Appropriation (Vote-on-Account) Bill, 2014	Finance Minister	07-03-2014	07-03-2014	SAD/BJP(Treasury) 1 NC - Independents -	SAD/BJP(Treasury) 3 NC - Independents 1	SAD/BJP(Treasury) 1 NC 1 Independents 1	SAD/BJP(Treasury) 1 NC 1 Independents 1	NC 1 Independents 1	3	07-03-2014	

TABLE

Sr No.	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendments Proposed	Amendments not moved/ withdrawn/ held out of order/ leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
3	The Punjab Labour Welfare Fund (Amendment) Bill, 2014	Labour Minister	07-03-2014	07-03-2014	1	3	-	-	-	3	07-03-2014	
4	The Punjab Municipal Infrastructure Development Fund Bill, 2014	Local Govt Minister	07-03-2014	07-03-2014	1	3	-	-	-	3	07-03-2014	
5.	The Punjab Municipal Corporation (Amendment) Bill, 2014	The Minister for Parliamentary Affairs had taken consent of the House to introduce the Bills later which were shown at Serial No. 3, 4, 5 and 6 in the List of Business dated 7th March, 2014										

Sr No	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendments Proposed	Amendments not moved/ withdrawn/ held out of order/ leaver refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
9.	The Punjab Panchyati Raj (Amendment) Bill, 2014	Rural Dev Minister	07-03-2014	07-03-2014	1	3	-	-	-	3	07-03-2014	
10.	The Punjab Right to Service (Amendment) Bill, 2014	Deputy Chief Minister	07-03-2014	07-03-2014	1	3	-	-	-	3	07-03-2014	
11.	The Punjab Excise (Amendment) Bill, 2014	Deputy Chief Minister	07-03-2014	07-03-2014	1	3	-	-	-	3	07-03-2014	

Sr No	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendments Proposed	Amendments not moved/ withdrawn/ held out of order/ leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
12	The Punjab Value Added Tax (Amendment) Bill, 2014	Deputy Chief Minister	07-03-2014	07-03-2014	1	3	-	-	-	3	07-03-2014	
13	The Punjab Prevention of Human Smuggling (Amendment) Bill, 2014	Deputy Chief Minister	07-03-2014	07-03-2014	3	12	-	-	-	12	07-03-2014	

8. SYNOPSIS OF BILLS PASSED BY THE VIDHAN SABHA

1. The Punjab Appropriation Bill, 2014

(Introduced and passed on 7th March, 2014)

This Bill provides for the appropriation out of the Consolidated Funds of the State of Punjab of the sums required to meet the Supplementary Grants made by the Legislative Assembly for the expenditure for the Financial Year 2013-2014.

2. The Punjab Appropriation (Vote-on-Account) Bill, 2014 (Introduced and passed on 7th March, 2014)

This Bill provides for the appropriation out of the Consolidated Funds of the State of Punjab of all money required to meet the expenditure charged on the Consolidated Fund and the Grants made in advance by the Legislative Assembly in respect of the estimated expenditure of the State Government, for a part of the Financial Year 2014-2015.

3. The Punjab Labour Welfare Fund (Amendment) Bill, 2014 (Introduced and passed on 7th March, 2014)

This Bill seeks to amend the principal Act so as to improve the financial position of the Punjab Labour Welfare Board and to enhance the contribution of employees and employers from Rs.2/- & Rs.4/- per month to Rs.5/- & Rs.20/- per month respectively.

4. The Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2014 (Introduced and passed on the 7th March, 2014)

This Bill seeks to amend the principal Act so as to make provisions to obtain loans also from the State Government Undertakings in addition to the Financial Institutions.

5. The Punjab Municipal Corporation (Amendment) Bill, 2014

The Minister for Parliamentary Affairs had taken the consent of the House to introduce the Bill later which was shown at Serial No. 3 in the List of Business dated 7th March, 2014.

6. **The Punjab Municipal (Amendment) Bill, 2014**

The Minister for Parliamentary Affairs had taken the consent of the House to introduce the Bill later which was shown at Serial No. 4 in the List of Business dated 7th March, 2014.

7. **The Punjab Regulation of Fees of Un-aided Educational Institutions Bill, 2014**

The Minister for Parliamentary Affairs had taken the consent of the House to introduce the Bill later which was shown at Serial No. 5 in the List of Business dated 7th March, 2014.

8. **The Punjab Technical University (Amendment) Bill, 2014**

The Minister for Parliamentary Affairs had taken the consent of the House to introduce the Bill later which was shown at Serial No. 6 in the List of Business dated 7th March, 2014.

9. **The Punjab Panchayati Raj (Amendment) Bill, 2014
(Introduced and passed on the 7th March, 2014)**

This Bill seeks to amend the principal Act, so as -

- i) to prepare coloured maps at the time of formulating the wards of Gram Panchayats and territorial constituencies of Panchayat Samitis or Zila Parishads;
- ii) the delimitation of wards or territorial constituencies shall be made on basis of population and coloured site plan of each ward should accompany the proposed list of wards of a Gram Panchayat;
- iii) to make wide publicity of proposals through electronic and print media so that the Members of Gram Sabha area and Panchayat Samiti and Zila Parishad areas may raise objections or submit suggestions within 21 days of displaying the said proposals; and
- iv) the record of numbering the houses and updating is maintained by concerned Panchayat Secretaries.

10. **The Punjab Right to Service (Amendment) Bill, 2014**
(Introduced and passed on 7th March, 2014)

This Bill seeks to amend the principal Act in order to bring effectiveness to the Commission, the power of imposing penalty is provided to the Commission also in addition to Second Appellate Authority.

11. **The Punjab Excise (Amendment) Bill, 2014**
(Introduced and passed on 7th March, 2014)

This Bill seeks to amend the principal Act so as to empower the Financial Commissioner to fix the maximum sale price of any intoxicant.

12. **The Punjab Value Added Tax (Amendment) Bill, 2014**
(Introduced and passed on 7th March, 2014)

This Bill seeks to amend the principal Act so as to provide an opportunity to the taxable persons to pay their tax liability without undue harassment and to avoid any litigation.

13. **The Punjab Prevention of Human Smuggling (Amendment) Bill, 2014**
(Introduced and passed on 7th March, 2014)

This Bill seeks to amend the principal Act so as to-

- i) curb illegal activities of the people involved in organized frauds of human smuggling;
- ii) take stern action against unauthorized and illegal travel agents; and
- iii) change the title of principal Act with a new title "The Punjab Travel Professionals' Regulation".

9. RESOLUTIONS

(i) OFFICIAL

The following Resolution was moved on 7th March, 2014 by the Parliamentary Affairs Minister:-

"WHEREAS the elections to the –

- i) Committee on Public Accounts;
- ii) Committee on Estimates;

- iii) Committee on Public Undertakings; and
- iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2014-15, are to be held before the 31st March, 2014; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct, in the normal course, the elections to these Committees;

NOW, THEREFORE, this House authorizes the Speaker, Punjab Vidhan Sabha, to nominate the Members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various parties/groups in the House;

This House further resolves that for the above purpose, the Rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2014-15 which are inconsistent with or contrary to the above Resolution shall stand suspended".

The motion was put to the vote of the House and carried.

(ii) NON-OFFICIAL

Sr. No.	Subject	Total	Treasury Benches		INC	Independents
			SAD	BJP		
1.	No. of Notices received	46	18	-	28	-
2.	No. of Notices admitted	46	18	-	28	-
3.	No. of Notices disallowed	-	-	-	-	-
4.	No. of Notices referred back	-	-	-	-	-
5.	No. of Resolutions balloted	23	10	-	13	-
6.	Total no. of Resolutions lapsed on prorogation	23	10	-	13	-

Sr. No.	Subject	Total	Treasury Benches		INC	Independents
			SAD	BJP		
7.	No. of Ballots held		One			
8.	Date (s) on which Ballots held		5th March, 2014			
9.	Date on which Business other than Government Business transacted		6th March, 2014			

-
- 1) On Thursday, the 6th March, 2014, the following Resolution was moved by Sardar Darshan Singh Kotfatta, MLA :

“This House recommends to the State Government to approach the Central Government to hold the recruitment of soldiers purely on merit basis rather than keeping in view the population of the States, to protect the borders of the country.”

The above Resolution was carried unanimously by the House.

- 2) On the same day, the following Resolution was moved by Sardar Harpreet Singh, MLA :

“This House recommends to the State Government to raise the matter with the Central Government to take effective steps to prevent the disastrous effects of global warming”

The above Resolution was carried unanimously by the House.

10. PAPERS LAID

Sr. No.	By whom laid	Date on which laid	Subject
1.	Minister for Parliamentary Affairs	05.03.2014	1. The Annual Reports & Accounts of the Punjab Pollution Control Board, Patiala, for the years 2008-09, 2009-10 and 2010-11, as required under

Sr. No.	By whom laid	Date on which laid	Subject
			Section 39 of the Water (Prevention and Control of Pollution) Act, 1974.
			2. The Annual Accounts and Audit Report of the Pepsu Road Transport Corporation (PRTC) for the year 2011- 12, as required under Section 33(4) of the Road Transport Corporation Act, 1950 alongwith Statement explaining the reasons for delay in laying the above said anual Accounts and Audit Report.
			3. The 30th Annual Report of the Punjab State Forests Development Corporation Ltd. for the year 2012-13, as required under Section 619-A of the Companies Act, 1956.
			4. The 17th Annual Report of the Punjab State Container and Warehousing Corporation Ltd., Chandigarh (CONWARE) for the year 2011-12, as required under Section 619-A of the Companies Act, 1956.
			5. The 45th Annual Report of the Punjab State Warehousing Corporation for the year 2011-12, as required under Section 31(11) of the Warehousing Corporation Act, 1962.
			6. The Statement of trends in receipts and expenditure in relation to the Budget

Sr. No.	By whom laid	Date on which laid	Subject
			(2013-14) from 01.04.2013 to 30.09.2013, as required under Section 6(1) of the Punjab Fiscal Responsibility and Budget Management Act, 2003.
			7. The Annual Report & Accounts of the Punjab Ex-Servicemen Corporation for the year 2012-13, as required under Section 23(6) of the Punjab Ex-Servicemen Corporation (PESCO) Act, 1978.
			8. The Annual Report of the Punjab Right to Service Commission for the period from October, 2011 to March, 2013, as required under Section 18(2) of the Punjab Right to Service Act, 2011.
2.	Minister for Parliamentary Affairs	06.03.2014	<p data-bbox="776 1199 1256 1362">1. The Annual Report of the Punjab State Electricity Regulatory Commission for the year 2012-13, as required under Section 105(2) of the Electricity Act, 2003.</p> <p data-bbox="740 1398 1256 1644">2. The Annual Statement of Accounts of the Greater Mohali Area Development Authority (GMADA) for the year 2011-12, as required under Section 53(5) of the Punjab Regional & Town Planning and Development Act, 1995.</p> <p data-bbox="740 1680 1256 1801">3. The Annual Statements of Accounts of the Amritsar Development Authority, Amritsar (ADA) for the years 2007-08,</p>

Sr. No.	By whom laid	Date on which laid	Subject
			2008-09 and 2009-10, as required under Section 53(5) of the Punjab Regional & Town Planning and Development Act, 1995.
			4. The Annual Statements of Accounts of the Jalandhar Development Authority (JDA) for the years 2009-10 and 2010-11, as required under Section 53(5) of the Punjab Regional & Town Planning and Development Act, 1995.
			5. The Annual Statement of Accounts & Audit Report of the Punjab State Electricity Regulatory Commission for the year 2011-12, as required under Section 104(4) of the Electricity Act, 2003.
3.	Minister for Parliamentary Affairs	07.03.2014	<p data-bbox="777 1203 1255 1409">1. The Punjab Value Added Tax (Third Amendment) Ordinance, 2013 (Punjab Ordinance No.12 of 2013), as required under Article 213 (2)(a) of the Constitution of India.</p> <p data-bbox="777 1444 1255 1604">2. The Annual Report of the Punjab Public Service Commission for the year 2011-12, as required under Article 323(2) of the Constitution of India.</p> <p data-bbox="777 1640 1255 1803">3. Notification No.G.S.R.55/P.A.42/1976/Ss.93 and 397/2013, Dated 01.11.2013 regarding the Punjab Municipal Corporations (Manner of Calculation of</p>

Sr. No.	By whom laid	Date on which laid	Subject
			Market Value of Multi-storeyed Buildings, Group Housing Buildings or Such Like Other Buildings) Rules, 2013, as required under Section 397(2) of the Punjab Municipal Corporation Act, 1976.
4.			i) Notification No. 2/7/2012-LG3/130652/1, Dated 30.11.2013; ii) Notification No. 2/7/2012-5LG3/134595/1, Dated 10.12.2013; and iii) Notification No. 2/7/2012-5LG3/156470/1, Dated 3.2.2014, as required under Section 240-B(2) of the Punjab Municipal Act, 1911.
5.			i) Notification No. 2/7/2012-LG3/130656/1, Dated 30.11.2013; ii) Notification No. 2/7/2012-5LG3/134596/1, dated 10.12.2013; and iii) Notification No. 2/7/2012-5LG3/156504/1, dated 3.2.2014, as required under Section 430(3) of the Punjab Municipal Corporation Act, 1976.
6.			The First Annual Report of the Punjab State Transmission Corporation Limited for the year 2010-11 (16.4.2010 to 31.3.2011), as required under Section 619-A of the Companies Act, 1956.

11. REPORTS PRESENTED/ LAID

Sr. No.	By whom presented/ laid	Date on which presented/ laid	Subject
BUSINESS ADVISORY COMMITTEE			
1.	Speaker	05.03.2014	First Report of the Business Advisory Committee.
COMMITTEE OF PRIVILEGES			
2.	Member	05.03.2014	Second Interim Report of the Committee of Privileges regarding privilege issue raised by Shri Madan Mohan Mittal, Minister for Parliamentary Affairs.
COMMITTEE ON ESTIMATES			
3.	Chairman	07.03.2014	Report of the Committee on Estimates in respect of Department of Agriculture for the year 2012-13.
COMMITTEE ON PUBLIC ACCOUNTS			
4.	Member	07.03.2014	186th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2010-11 and the Report of the Comptroller and Auditor General of India for the year 2010-11 (Civil) relating to the Department of Animal Husbandry, Fisheries and Dairy Development.
5.	Member	07.03.2014	187th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year

Sr. No.	By whom presented/ laid	Date on which presented/ laid	Subject
			2008-09 and the Report of the Comptroller and Auditor General of India for the year 2008-09 (Revenue Receipts) relating to the Department of Excise and Taxation.
6.	Member	07.03.2014	188th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2010-11 and 2011-12 and the Reports of the Comptroller and Auditor General of India for the years 2010-11 and 2011-12 (Civil) relating to the Department of Social Security and Women and Child Development.
7.	Member	07.03.2014	189th Report of the Committee on Public Accounts related to the scrutiny of the replies received from different departments contained in the Reports of the Comptroller and Auditor General of India for the years 2008-09, 2009-10, 2010-11 and 2011-12 in respect of different paragraphs.
COMMITTEE ON PUBLIC UNDERTAKINGS			
8.	Chairman	06.03.2014	104th Report of the Committee on Public Undertakings on the Audit Paras appearing in the Reports of the Comptroller and Auditor General of India

Sr. No.	By whom presented/ laid	Date on which presented/ laid	Subject
			(Commercial) relating to the Punjab State Electricity Board for the year 2009-10 and 2010-11 and the Punjab Water Resources Management and Development Corporation for the year 2009-10.
9.	Chairman	07.03.2014	105th Report of the Committee on Public Undertakings on the Audit Paras appearing in the Report of the Comptroller and Auditor General of India (Commercial) relating to the Punjab Bus Stand Management Authority (PUNBUS), Punjab Roadways and Pepsu Road Transport Corporation (PRTC) for the year 2008-09.
10.	Chairman	07.03.2014	106th Report of the Committee on Public Undertakings on the general working of the Punjab State Civil Supplies Corporation Limited (PUNSUP) for the year 2013-14.
11.	Chairman	07.03.2014	107th Report of the Committee on Public Undertakings on the general working of the Punjab State Forest Development Corporation Limited for the year 2013-14.
12.	Chairman	07.03.2014	108th Report of the Committee on Public Undertakings on the general working of the Punjab Urban Development Authority (PUDA) for the year 2013-14.

Sr. No.	By whom presented/ laid	Date on which presented/ laid	Subject
---------	----------------------------	----------------------------------	---------

COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS

- | | | | |
|-----|----------|------------|---|
| 13. | Chairman | 07.03.2014 | 10th Report of the Committee on Local Bodies and Panchayati Raj Institutions on the general working of the Municipal Council, Samrala, for the year 2013-14. |
| 14. | Chairman | 07.03.2014 | 11th Report of the Committee on Local Bodies and Panchayati Raj Institutions on the general working of the Municipal Corporation, Bathinda, for the year 2013-14. |

COMMITTEE ON GOVERNMENT ASSURANCES

- | | | | |
|-----|----------|------------|---|
| 15. | Chairman | 06.03.2014 | 44th Report of the Committee on Government Assurances for the year 2013-14. |
|-----|----------|------------|---|

QUESTIONS AND REFERENCES COMMITTEE

- | | | | |
|-----|----------|------------|---|
| 16. | Chairman | 07.03.2011 | 8th Report of the Committee on Questions and References for the year 2013-14. |
|-----|----------|------------|---|

COMMITTEE ON PAPERS LAID / TO BE LAID ON THE TABLE

- | | | | |
|-----|--------|------------|---|
| 17. | Member | 07.03.2014 | 16th Report of the Committee on Papers Laid / To be Laid on the Table for the year 2013-14. |
|-----|--------|------------|---|
-

12. OTHER MOTIONS

Sr. No.	Minister/ Member	Moved on	Discussed on	Subject	Remarks/ Division
1.	Minister for Parliamentary Affairs	05.03.2014	05.03.2014	Adoption of the recommendations the First Report of the Business Advisory Committee.	Carried
2.	Doctor Daljit Singh Cheema	05.03.2014	05.03.2014 & 06.03.2014	Motion of Thanks for the Address given by the Governor on 3rd March, 2014	Carried on 06.03.2014
3.	Minister for Parliamentary Affairs	07.03.2014	07.03.2014	Motion under Rule 16 regarding adjournment of the House sine-die.	Carried

13. CALLING ATTENTION NOTICES UNDER RULE 66

In all, 13 Notices of Calling Attention to matters of urgent public importance were received. Out of these, five were admitted, two were filed as similar notices on the subject were already received and one was sent to the Department concerned for comments. Out of these five, two Calling Attention Notices could not be taken up in the House. The other Notices were disallowed by the Speaker in his Chamber on one ground or the other.

The detail of three admitted Notices which were taken up in the House, is given below:-

Sr. No.	Calling Attention Notice	Member(s) Calling Attention	Date	Subject	Remarks
1.	01	Sardar Charanjit Singh Channi	05.03.2014	Regarding recruitment on contractual basis without giving reservation in various government departments.	The Minister for Welfare of Scheduled Castes and Backward Classes made a statement.
2.	07	Sardar Charanjit Singh Channi	06.03.2014	Regarding failure of the Government to provide effective healthcare to cancer patients belonging to poor sections of society in the State.	The Minister for Health and Family Welfare made a statement.
3.	09	Sardar Charanjit Singh Channi	06.03.2014	Regarding backlog in various services of State Government due to non-promotion of employees belonging to Scheduled Castes and Backward Classes.	The Minister for Welfare of Scheduled Castes and Backward Classes made a statement.

**14. STATEMENTS MADE IN REPLY TO THE MATTERS
RAISED DURING ZERO HOUR**

12 Statements were made in reply to various points raised by the Members during Zero Hour, the details of which are as under :

Sr. No.	Date	Made by	Subject-Matter
1.	05.03.2014	Chief Minister	Regarding the matter raised by the Opposition pertaining to on-going hunger strike by the Government employees belonging to SC/ BC categories against non-implementation of 85th Constitutional Amendment thereby depriving them of their constitutional right.
2.	05.03.2014	Local Government, Medical Education and Research Minister	Regarding the matter raised by the Opposition pertaining to the case pending in the Court against Local Government, Medical Education and Research Minister.
3.	05.03.2014	Chief Minister	Regarding the matter raised by the Opposition pertaining to the case pending in the Court against Local Government, Medical Education and Research Minister.
4.	05.03.2014	Chief Minister	Regarding the matter raised by the Opposition pertaining to 'Zero Tolerance on Drugs'
5.	05.03.2014	Deputy Chief Minister	Regarding the matter raised by the Opposition pertaining to 'Zero Tolerance on Drugs'

Sr. No.	Date	Made by	Subject-Matter
6.	05.03.2014	Revenue & Rehabilitation Minister	Regarding the matter raised by the Opposition accusing the Minister of shielding the drug dealers.
7.	06.03.2014	Deputy Chief Minister	Regarding the matter raised by the Opposition pertaining to a news-item published in today's newspaper 'Hindustan Times' concerning offering of ticket for Fatehgarh Sahib Parliamentary constituency by the Shiromani Akali Dal.
8.	06.03.2014	Deputy Chief Minister	Regarding vendetta politics by the Ruling Party against the workers of the Opposition quoting FIR No.9 dated 18.01.2014 under Arms Act registered against two SC women of village Doley falling in Gidderbaha constituency.
9.	06.03.2014	Chief Minister	Regarding supply of polluted water to Village Suraya under Fatehgarh Churian constituency resulting in eruption of various diseases.
10.	06.03.2014	Deputy Chief Minister	Regarding not giving permission by the local administration for holding of 'Kabaddi' tournament, which is being played from the last 40 years in Village Dadvindi falling under Sultanpur Lodhi constituency.
11.	06.03.2014	Deputy Chief Minister	Regarding issuance of notification by the Excise & Taxation Department

Sr. No.	Date	Made by	Subject-Matter
			thereby imposing Tax @ 2.75% and doing away with the ITC on iron and steel industry.
12.	06.03.2014	Deputy Chief Minister	Regarding encroachments being made in the State by some persons in connivance with the officers showing their association and closeness to the Deputy Chief Minister.

15. STATEMENTS BY THE MINISTERS

The Ministers made a total number of three Statements in reply to Calling Attention Notices.

16. COMPARATIVE STATEMENT OF SPEECHES MADE AND TIME TAKEN

	Number of speeches made by			Time taken in H.M.by			
	Treasury Benches		Independents	Treasury Benches		Members of Indian National Congress Party	Independents
	Members excluding Ministers	Ministers		Members excluding Ministers	Ministers		
1	2	3	4	5	6	7	8
				H.M.	H.M.	H.M.	
08	05	07	-	02.29	02.40	02.45	-
40.00%	25.00%	35.00%	-	31.44%	33.75%	34.81%	-

- Note: 1. Observations/Statement/Ruling etc. made by the Chair and time taken thereon are not included in the above Statement
2. Question Hour has been excluded from the Statement.
3. Speeches made an time taken by the Chief Parliamentary Secretaries have been included in the category of Ministers.
4. Time taken on Divisions, Adjournment Motions, Calling Attention Notices, Privilege Motions, No Confidence Motions, Points of Order, Personal Explanations, Congratulatory Speeches, Presentation of Reports and other such Papers, etc., if any, is also excluded from the Statement.

17. FIGURES RELATING TO QUESTIONS

1.	Total No. of Sittings of the Sabha	06
2.	Total No. of Notices of Starred Questions received	309
	No. of Starred Questions Admitted	231
	Total No. of Notices of Unstarred Questions received	1
	No. of Unstarred Questions Admitted	15
	Short Notice Questions	-
3.	Total No. of Sittings at which Questions were not taken up	2
4.	Total No. of Members from whom Notices were received	47
5.	Total No. of Questions placed on Order Paper	95
	• Starred Questions	80
	• Unstarred Questions	15
	• Short Notice Questions	-
6.	Total No. of Starred Questions to which oral answers were given	53
7.	Total No. of Starred Questions deemed to have been answered under Rule-38	29
8.	Total No. of Starred Questions converted into Unstarred Questions	135
9.	Total No. of Unstarred Questions replied to	12
10.	Total No. of Starred Questions Postponed	8
11.	Maximum No. of Questions addressed to any one Minister (Irrigation Minister on 06.03.2014)	4
12.	Maximum No. of Questions orally answered by any one Minister (Irrigation Minister on 06.03.2014)	3

18. QUESTIONS STATEMENT

Type of Questions	No. of Notices received	No. of Notice considered	No. of Notices admitted	No. of Notices dis-allowed/referred back	No. of Notices clubbed with other Notices on the same Subject	No. of postponed Questions	No. of Questions Not-Put	No. of Questions answered	No. of Starred Questions converted into Unstarred Questions on prorogation of the Session	No. of Questions deemed to have been answered under Rule-38	No. of Notices with-drawn	No. of Supple-mentaries asked	No. of Notices lapsed on prorogation
Starred Questions	309	301	231	32	05	08	08	53	135	29	02	53	14
Unstarred Questions	01	01	15*	-	01	03	-	12	-	-	-	-	-
Short Notice Questions	-	-	-	-	-	-	-	-	-	-	-	-	-

*14 STARRED QUESTIONS WERE ADMITTED AS UNSTARRED QUESTIONS BY THE HON'BLE SPEAKER.

19. STATEMENT SHOWING THE NUMBER OF STARRED QUESTIONS ANSWERED, DATE-WISE AND PARTY-WISE

DATE	S.A.D.	B.J.P.	I.N.C.	INDEPENDENT	TOTAL
05.03.2014	07	-	04	-	11
06.03.2014 (Morning Sitting)	10	-	09	-	19
06.03.2014 (Afternoon Sitting)	08	-	09	02	19
07.03.2014	-	-	04	-	04
					53

20. STATEMENT SHOWING THE NUMBER OF STARRED QUESTIONS POSTPONED, DATE-WISE AND PARTY-WISE

DATE	S.A.D.	B.J.P.	I.N.C.	INDEPENDENT	TOTAL
05.03.2014	-	-	03	-	03
06.03.2014 (Morning Sitting)	-	-	-	-	-
06.03.2014 (Afternoon Sitting)	-	-	01	-	01
07.03.2014	02	-	02	-	04
					08

21. STATEMENT SHOWING THE NUMBER OF STARRED QUESTIONS NOT PUT, DATE-WISE AND PARTY-WISE

DATE	S.A.D.	B.J.P.	I.N.C.	INDEPENDENT	TOTAL
05.03.2014	03	-	03	-	06
06.03.2014 (Morning Sitting)	-	-	01	-	01

DATE	S.A.D.	B.J.P.	I.N.C.	INDEPENDENT	TOTAL
06.03.2014 (Afternoon Sitting)	-	-	-	-	-
07.03.2014	-	-	01	-	01
					08

**22. STATEMENT SHOWING THE NUMBER OF STARRED
QUESTIONS DEEMED TO HAVE BEEN ANSWERED UNDER
RULE 38, DATE-WISE AND PARTY-WISE**

DATE	S.A.D.	B.J.P.	I.N.C.	INDEPENDENT	TOTAL
05.03.2014	-	-	-	-	-
06.03.2014 (Morning Sitting)	-	-	-	-	-
06.03.2014 (Afternoon Sitting)	08	-	09	02	19
07.03.2014	01	-	09	-	10
					29

**23. STATEMENT SHOWING THE NUMBER OF STARRED
QUESTIONS POSTPONED, DATE-WISE AND MINISTER-WISE**

DATE	Industry Minister	Revenue/ NRI Minister	Irrigation Minister	Agriculture Minister	Home Minister	Welfare Minister	Total
05.03.2014	01	01	01	-	-	-	03
06.03.2014 (Morning Sitting)	-	-	-	-	-	-	-

DATE	Industry Minister	Revenue/ NRI Minister	Irrigation Minister	Agriculture Minister	Home Minister	Welfare Minister	Total
06.03.2014	01	-	-	-	-	-	01
06.03.2014 (Afternoon Sittig)	01	-	-	-	-	-	01
07.03.2014	-	01	-	01	01	01	04
							08

**24. STATEMENT SHOWING THE NUMBER OF STARRED QUESTIONS LISTED IN THE NAMES OF
DIFFERENT MINISTERS, DATE-WISE**

Date	Chief Minister	Deputy Chief Minister	Local Govt. Minister	Finance Minister	Irrigation Minister	PWD (B&R) Minister	Health & Family Welfare Minister	Food & Supplies Minister	Education Minister	Welfare Minister	Revenue/ NRI Minister	Social Security Minister
05-03-2014	03	-	02	01	01	02	02	-	02	-	01	-
06-03-2014 (M.S)	-	01	02	01	02	02	01	-	03	02	-	02
06-03-2014 (A.S.)	-	03	02	-	04	03	03	-	01	01	-	-
07-03-2014	02	01	02	-	02	02	01	01	02	01	02	-

Date	Labour & Rural Employment Minister	Rural Development & Panchayat Minister	Forests Minister	Industries Minister	Agriculture Minister	Information Technology Minister	Animal Husbandry Minister	Transport Minister	Cultural Affairs Minister	Technical Education Minister	Tourism Minister	Total
05-03-2014	-	02	01	01	-	-	-	-	01	-	01	20
06-03-2014 (M.S)	-	02	-	01	-	-	-	-	-	01	-	20
06-03-2014 (A.S.)	-	-	-	02	-	-	-	-	01	-	-	20
07-03-2014	-	01	-	-	-	-	-	02	-	-	-	20

25. WALK-OUTS

Sr. No.	Date	Members walking-out	Occasion
1.	06.03.2014	All the Members of the Indian National Congress Party, present in the House (except Sardar Charanjit Singh Channi).	As a mark of protest against the Government for not considering the demands of the Government employees sitting on 'dharna'.
2.	06.03.2014	All the Members of the Indian National Congress Party, present in the House.	As a mark of protest against the Government for not considering the demands of the Government employees and against the one-sided TV coverage.
3.	07.03.2014	All the Members of the Indian National Congress Party, present in the House.	As a mark of protest against not allowing them to speak during Zero Hour.

26. UNPARLIAMENTARY/ UNDESIRABLE EXPRESSIONS

Sr. No.	Expression	Occasion	Date
1.	ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ : ਤੁਹਾਡੇ ਤੋਂ ਬਿਨਾਂ ਬੜਾ ਵਧੀਆ ਹਾਊਸ ਚਲ ਰਿਹਾ ਸੀ। ਤੁਸੀਂ ਆ ਕੇ ਨਵਾਂ ਪੰਗਾ ਖੜ੍ਹਾ ਕਰ ਦਿੱਤਾ।	(When used with reference to the Chief Minister during Zero Hour.)	06.03.2014
	Sardar Sukhjinder Singh Randhawa : The House was running very smoothly without you. Your presence has created a new trouble.	-do-	-do-

27. WIT & HUMOUR

Sr. . Expressions No	Occasion	Date
1. ਸਰਦਾਰ ਲਾਲ ਸਿੰਘ : ਬਾਕੀ ਮੁੰਡਿਆਂ ਦੀ ਚਿੰਤਾ ਕਰਦਾ ਹੈ, ਇਸ ਨੂੰ ਤਾਂ ਕੋਈ ਮਿਲੀ ਨਹੀਂ ਹੈ ਹੁਣ ਤੱਕ। ਇਸ ਨੂੰ ਪੁੱਛੋ, ਬਈ ਸਾਨੂੰ ਤਾਂ ਤੇਰੀ ਚਿੰਤਾ ਹੈ, ਆਪਣਾ ਕੋਈ ਇਲਾਜ ਕਰ।	(When used with reference to Shri Manoranjan Kalia during discussion on the Governor's Address)	06.03.2014
Sardar Laal Singh : He worries for other boys, he hasn't found one (any lady) for himself till now. Ask him, brother we are worried about you, find a way out for yourself.	-do-	-do-

28. RULING BY THE SPEAKER ON 7TH MARCH, 2014,

REGARDING CODE OF CONDUCT

Hon'ble Members, as all of you know that in view of the Lok Sabha elections, Code of Conduct has come into force, due to which any such Question pertaining to any assurance or further scheme, etc., should not be raised. As a matter of fact, Questions can be postponed under Rule-28. If the House agrees, then only those Questions shall be raised in the House which are not related to any assurance or future scheme, etc.,

APPENDIX-1

**29. BULLETINS PERTAINING TO THE SEVENTH SESSION,
2014**

Bulletin No.1

**Tuesday, the 4th March, 2014
(from 10.00 A.M. to 10.11 A.M.)**

OBITUARY REFERENCES

The Speaker made references to the passing away of the following :-

1. Shri Harbans Lal, Ex-Speaker and Minister;
2. Sardar Habhajan Singh Mansahian, Ex- Minister;
3. Comrade Achhara Singh, Ex-MLA;
4. Sardar Inderjit Singh, Politician;
5. Sardar Harnek Singh, Freedom Fighter;
6. Sardar Punjab Singh, Freedom Fighter;
7. Sardar Inder Singh, Freedom Fighter;
8. Shri Chiman Lal, Freedom Fighter;
9. Sardar Ajit Singh, Freedom Fighter;
10. Sardar Balwant Singh, Freedom Fighter;
11. Sardar Avtar Singh, Freedom Fighter;
12. Sardar Tara Singh, Freedom Fighter;
13. Sardar Jangir Singh, Freedom Fighter;
14. Sardar Tarlok Singh, Freedom Fighter;
15. Sardar Tarlok Singh, Freedom Fighter;
16. Sardar Gurbachan Singh, Freedom Fighter;
17. Sardar Mehnga Singh, Freedom Fighter;

18. Shri Ram Sarup, Freedom Fighter;
19. Sardar Charan Singh, Freedom Fighter;
20. Sardar Bachan Singh, Freedom Fighter;
21. Sardar Talwinder Singh, Eminent Story-Writer;
22. Doctor Charan Dass Sidhu, Eminent Punjabi Dramatist;
23. Shayar Devneet, Eminent Punjabi Shayar;
24. Sardar Pritam, Famous Punjabi Story-Writer;
25. Shri Santosh Kumar Acharya, Famous Journalist; and
26. Sant Baba Daya Singh Ji, Nihang Jathedar.

The Speaker paid rich tributes to the above mentioned great personalities and besides these personalities, the Speaker also paid tributes to about 282 Freedom Fighters who had participated in Freedom Struggle in 1857 and got martyrdom and whose mortal remains are being recovered from a well near Ajnala. The Speaker informed the House that condolence messages would be sent to the bereaved families.

The House then stood in silence for two minutes as a mark of respect to the departed souls.

Thereafter, the House adjourned without transacting any other Business till 10.00 A.M. on Wednesday, the 5th March, 2014.

Bulletin No.2
Wednesday, the 5th March, 2014
(From 10.00 A.M. to 2.30 P.M.)

1. QUESTIONS

Starred :

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	11	6	3	-	15

2. ANNOUNCEMENT BY THE SPEAKER

(i) Regarding Panel of Chairmen

The Speaker made an announcement under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:-

1. Sardar Iqbal Singh Jhundani ;
2. Sardar Gurtej Singh Ghuriana ;
3. Sardar Laal Singh ; and
4. Shri Manoranjan Kalia

(ii) Regarding Governor's Address

In pursuance of Rule-18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker informed the House that the Governor had been pleased to address the Punjab Vidhan Sabha on 3rd March, 2014 at 2.00 P.M. under Article 176 (1) of the Constitution of India. The Speaker laid a copy of the Address on the Table of the House.

3. ANNOUNCEMENT BY THE SECRETARY

The Secretary laid on the Table of the House a statement showing the Bills which were passed by the 14th Vidhan Sabha during its Sixth Session and which have since been assented to by the Governor.

4. CALLING ATTENTION NOTICES

1. Sardar Charanjit Singh Channi, MLA drew the attention of Government towards recruitment on contractual basis without giving reservation in various Government Departments.

(No. 1)

The Minister for Welfare of Scheduled Castes and Backward Classes made a statement.

2. Calling Attention Notice No.2 was not moved.
3. Calling Attention Notice No.6 was postponed.

5. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

The Speaker presented to the House the First Report of the Business Advisory Committee regarding the Business to be transacted by the Punjab Vidhan Sabha in its Sittings from 6th March, 2014 to 7th March, 2014.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried.

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

6. PRESENTATION OF THE REPORT OF THE COMMITTEE OF PRIVILEGES

A Member of Committee of Privileges (Doctor Daljit Singh Cheema) presented the Second Interim Report of Committee of Privileges regarding Privilege issues raised by Shri Madan Mohan Mittal, Minister for Parliamentary Affairs.

7. PAPERS TO BE LAID ON THE TABLE

The Parliamentary Affairs Minister laid on the Table of the House papers as mentioned at Sr. No. 1 to 8 under Item. No VI in today's List of Business.

8. MOTION OF THANKS AND DISCUSSION ON THE GOVERNOR'S ADDRESS

The following motion on the Governor's Address was moved by the Member, Doctor Daljit Singh Cheema, SAD, and which was seconded by Member, Shri Ashwani Kumar Sharma, BJP :-

"That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 3rd March, 2014".

Thereafter, the following Members took part in the discussion and spoke for the time as indicated against their names:-

1.	Doctor Daljit Singh Cheema, SAD	49 Minutes
2.	Shri Ashwani Kumar Sharma, BJP	16 Minutes
3.	Sardar Tota Singh, SAD	22 Minutes
4.	Shri Sunil Jakhar, Leader of the Opposition	53 Minutes
5.	Sardar Charanjit Singh Channi, INC	18 Minutes

The Member, Sardar Charanjit Singh Channi, will continue with the discussion on 06.03.2014 due to the adjournment of the House.

The Hon'ble Deputy Speaker occupied the Chair from 11.50 A.M. to 1.22 P.M.

The House then adjourned till 10.00 A.M. on Thursday, the 6th March, 2014.

Bulletin No. 3
Thursday, the 6th March, 2014
(From 10.00 A.M. to 5.06 P.M.)

1. QUESTIONS

(a) Starred :

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	19	1	-	-	25

2. WALK-OUT

All the Members of the Indian National Congress Party present in the House, except Sardar Charanjit Singh Channi, while raising anti-Government slogans staged a Walk-out from the House as a mark of protest against the Government for not considering the demands of the Government employees sitting on Dharna.

3. CALLING ATTENTION NOTICES

1. Sardar Charanjit Singh Channi, M.L.A, drew the attention of the Government towards failure of Government to provide effective Health care to Cancer patients belonging to poor sections of society in the State.

(No. 7)

The Health and Family Welfare Minister made a statement.

2. Sardar Charanjit Singh Channi, M.L.A, drew the attention of the Government towards backlog in various services of the State Government due to non-promotion of employees belonging to Scheduled Caste and Backward Class categories.

(No. 9)

The Minister for Welfare of Scheduled Castes and Backward Classes made a statement.

4. PRESENTATION OF REPORTS

1. The Chairman (Sardar Iqbal Singh Jhundani) of the Committee on Public Undertakings presented the 104th Report of the Committee on Public Undertakings on the Audit Paras appearing in the Reports of the Comptroller and Auditor General of India (Commercial) relating to the Punjab State Electricity Board for the year 2009-10 and 2010-11 and the Punjab Water Resources Management and Development Corporation for the year 2009-10.
2. The Chairman (Doctor Daljit Singh Cheema) of the Committee on Government Assurances presented the 44th Report of the Committee for the year 2013-14 .

5. PAPERS LAID ON THE TABLE

The Parliamentary Affairs Minister laid on the Table of the House papers as mentioned at Sr. No. 1 to 5 as shown under item No. IV of today's List of Business.

6. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS AND VOTE ON THE MOTION OF THANKS

The following motion moved by Hon'ble Member, Doctor Daljit Singh Cheema, SAD, and seconded by Hon'ble Member, Shri Ashwani Kumar Sharma, BJP, was resumed for discussion and the motion was put to the vote of the House and carried unanimously:-

"That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 3rd March, 2014."

The following Members took part in the discussion and spoke for the time as mentioned against their names:-

- | | |
|---------------------------------------|------------|
| 1. Sardar Charanjit Singh Channi, INC | 05 minutes |
| 2. Shri Sunder Sham Arora, INC | 11 minutes |

3.	Shri Deep Malhotra, SAD	01 minute
4.	Sardar Laal Singh, INC	48 minutes
5.	Shri Amrinder Singh Raja Warring, INC	16 minutes
6.	Sardar Virsa Singh Valtoha, CPS	25 minutes
7.	Shri Manoranjan Kalia, BJP	33 minutes
8.	Bibi Jagir Kaur, SAD	22 minutes
9.	Sardar Kuljit Singh Nagra, INC	14 minutes
10.	Shri Som Parkash, CPS	15 minutes

While taking part in the discussion, the Hon'ble Chief Minister, by way of reply, spoke for 1 hour 39 minutes.

7. WALK-OUT

All the Members of the Indian National Congress Party, present in the House, staged a walk-out from the House raising anti-Government slogans as a mark of protest against the Government for not considering the demands of Government employees and against the one sided T.V coverage.

8. TO CONTINUE THE MORNING SITTING IN PLACE OF AFTERNOON SITTING

With the consent of the House, it was decided to continue the Morning Sitting in place of the Afternoon Sitting and it was also decided that the Questions and remaining Business entered in the List of Business of the Afternoon Sitting should not be taken up and two hours should exclusively be devoted for the Non-Official Business.

9. RESOLUTIONS

- i) Sardar Darshan Singh Kofatta ,M.L.A, SAD, moved the following Resolution in the House which was carried unanimously by the House:

“This House strongly recommends to the State Government to approach the Central Government to hold the recruitment of soldiers purely on merit basis rather than keeping in view

the population of the states, to protect the borders of the country."

- ii) Sardar Harpreet Singh, M.L.A, SAD, moved the following Resolution in the House which was carried unanimously by the House:

"This House recommends to the State Government to raise the matter with the Central Government to take effective steps to prevent the disastrous effects of global warming."

The Hon'ble Deputy Speaker occupied the Chair from 12.02 P.M. to 12.59 P.M. and Sardar Gurtej Singh Ghuriana, Member, Panel of Chairmen, occupied the Chair from 1.00 P.M. to 1.03 P.M. and Sardar Iqbal Singh Jhundani, Member, Panel of Chairmen, occupied the Chair from 1.50 P.M to 2.57 P.M.

The House , then adjourned till 10.00 A.M. on Friday, the 7th March, 2014.

SPECIAL BULLETIN NO. 1

DISCUSSION ON THE GOVERNOR'S ADDRESS

Discussion on the Governor's Address took place on two days i.e. 5th March and 6th March, 2014, and it continued for 7 hours and 27 minutes. The details of time taken by various parties is as under:-

Sr. No.	Name of the Party	No. of Members who took part in the discussion	Time Taken
1.	Shiromani Akali Dal	06	03 Hours - 38 Minutes
2.	Indian National Congress	06	02 Hours - 45 Minutes
3.	Bharatiya Janata Party	03	01 Hours - 04 minutes

Note: Time taken by Shiromani Akali Dal also includes the time taken by

the Hon'ble Chief Minister, who spoke for 1 hour and 39 minutes.

Bulletin No. 4

Friday, the 7th March, 2014

(from 10.00 A.M. to 12.18 P.M.)

1. RULING BY THE HON'BLE SPEAKER

At the outset of the Question Hour, the Hon'ble Speaker gave the Ruling that in view of declaration of the Lok Sabha elections, Code of Conduct has come into force. Therefore, any such Questions pertaining to any assurance or any future scheme etc. should not be raised.

2. ANNOUNCEMENT BY THE HON'BLE SPEAKER

Under Rule 51(5) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker informed the House that Sardar Jeet Mohinder Singh Sidhu, MLA, Indian National Congress, from 94-Talwandi Sabo Assembly Constituency, has tendered his resignation which has been accepted by him.

3. QUESTIONS

(a) Starred

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	Question Disallowed	No. of Supplementaries
20	6	3	4	-	7	11

(b) Unstarred : 15

4. SHORT ADJOURNMENT OF THE HOUSE

The House was adjourned for 15 minutes i.e. from 10.46 A.M. to 11.01 A.M. due to pandemonium in the House created by Members of the Opposition Party (Indian National Congress) on being denied permission for Zero Hour.

5. PRESENTATION OF REPORTS

1. A Member (Shri S.R. Kaler) of the Committee on Public Accounts presented :
 - i) 186th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2010-11 and the Report of the Comptroller and Auditor General of India for the year 2010-11 (Civil) relating to the Department of Animal Husbandry, Fisheries and Dairy Development;
 - ii) 187th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2008-09 and the Report of the Comptroller and Auditor General of India for the year 2008-09 (Revenue Receipts) relating to the Department of Excise and Taxation;
 - iii) 188th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2010-11 and 2011-12 and the Reports of the Comptroller and Auditor General of India for the years 2010-11 and 2011-12 (Civil) relating to the Department of Social Security and Women and Child Development; and
 - iv) 189th Report of the Committee on Public Accounts related to the scrutiny of the replies received from different departments contained in the Reports of the Comptroller and Auditor General of India for the years 2008-09, 2009-10, 2010-11 and 2011-12 in respect of different paragraphs.
2. The Chairman (Justice Nirmal Singh) of the Committee on Estimates presented the Report of the Committee in respect of Department of Agriculture for the year 2012-13.
3. The Chairman (Sardar Iqbal Singh Jhundani) of the Committee on Public Undertakings presented :
 - i) 105th Report of the Committee on Public Undertakings on the Audit

Paras appearing in the Report of the Comptroller and Auditor General of India (Commercial) relating to the Punjab Bus-Stand Management Authority (PUNBUS), Punjab Roadways and Pepsu Road Transport Corporation (PRTC) for the year 2008-09;

- ii) 106th Report of the Committee on Public Undertakings on the general working of the Punjab State Civil Supplies Corporation Limited (PUNSUP) for the year 2013-14;
 - iii) 107th Report of the Committee on Public Undertakings on the general working of the Punjab State Forest Development Corporation Limited for the year 2013-14; and
 - iv) 108th Report of the Committee on Public Undertakings on the general working of the Punjab Urban Development Authority (PUDA) for the year 2013-14.
4. The Chairman (Shri Prem Mittal) of the Committee on Local Bodies and Panchayati Raj Institutions presented :
- i) 10th Report of the Committee on Local Bodies and Panchayati Raj Institutions on the general working of the Municipal Council, Samrala for the year 2013-14; and
 - ii) 11th Report of the Committee on Local Bodies and Panchayati Raj Institutions on the general working of the Municipal Corporation, Bathinda for the year 2013-14.
5. The Chairman (Shri Manoranjan Kalia) of the Committee on Questions and References presented the 8th Report of the Committee for the year 2013-14.
6. A Member (Shri Joginder Pal Jain) of the Committee on Papers Laid / To Be Laid on the Table presented the 16th Report of the Committee for the year 2013-14.

6. PAPERS LAID ON THE TABLE

The Parliamentary Affairs Minister laid on the Table of the House papers as mentioned at Sr. No. 1 to 6 as shown under item No. III in today's List of Business.

7. MOTION UNDER RULE 16

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

8. MOTION REGARDING CONSTITUTION OF ELECTED COMMITTEES FOR THE YEAR 2014-2015

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:

WHEREAS the elections to the:-

- i. Committee on Public Accounts;
- ii. Committee on Estimates;
- iii. Committee on Public Undertakings; and
- iv. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2014-15, are to be held before the 31st March, 2014; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course, the election to these Committees;

NOW, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha, to nominate the members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various parties/groups in the House;

This House further resolves that for the above purpose, the Rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2014-15 which are inconsistent with or contrary to the above Resolution shall stand suspended.

9. WALK-OUT:

In protest against not allowing them to speak during Zero Hour, all the Members of the Indian National Congress Party, present in the House, staged a Walk-out.

10. FINANCIAL BUSINESS

- i) The Finance Minister presented the Supplementary Demands for Grants for Expenditure of the Government of Punjab, for the year 2013-14.
- ii) The Chairman (Justice Nirmal Singh) of the Committee on Estimates presented the Report of the Committee on Estimates on the Supplementary Demands for Grants for Expenditure of the Government of Punjab, for the year 2013-14.

11. SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF PUNJAB FOR THE YEAR 2013-2014.

1. Discussion on the Estimates of the Expenditure Charged on revenue of the State.
2. Voting on the Demands for Supplementary Grants.

All the Demands on the List of Business i.e. Demand No. 1 to 19 and 21 to 30 were put to the vote of the House and carried.

i) The Punjab Appropriation Bill, 2014

The Finance Minister introduced the Punjab Appropriation Bill, 2014, and also moved that the Bill be taken into consideration at once.

The Motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Clauses 2 to 4, as there was no amendment therein, collectively, and Schedule, Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab Appropriation Bill, 2014 be passed" was put to the vote of the House and carried.

ii) Presentation of Vote-on-Account for Expenditure of the

Government of Punjab for the year 2014-2015.

The Finance Minister presented the Vote-on-Account for Expenditure of the Government of Punjab for the year 2014-2015 for four months.

iii) Motion regarding Vote-on-Account for four months

The Finance Minister moved the following motion:-

"Vote-on-Account for four months (viz. April, May, June & July, 2014) amounting to Rs. 252,92,96,20,000/- as in the Schedule be taken into consideration and passed."

While doing so, he spoke for 18 minutes.

Thereafter, motion was put to the vote of the House and carried.

iv) The Punjab Appropriation (Vote-on-Account) Bill, 2014

The Finance Minister introduced the Punjab Appropriation (Vote-on-Account) Bill, 2014 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Clauses 2 to 4, as there was no amendment therein, collectively, and Schedule, Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Finance Minister that "the Punjab Appropriation (Vote-on-Account) Bill, 2014 be passed" was put to the vote of the House and carried.

12. LEGISLATIVE BUSINESS

The Parliamentary Affairs Minister withdrew the Bills as mentioned at Sr. No.3 - The Punjab Municipal Corporation (Amendment) Bill, 2014, Sr. No. 4 - The Punjab Municipal (Amendment) Bill, 2014; Sr. No. 5 - The Punjab Regulation of Fees of Un-aided Educational Institutions Bill, 2014 and Sr. No. 6 - The Punjab Technical University (Amendment) Bill, 2014 as shown under Item No. 7 "Legislative Business" in Today's List of Business after consent of the House to introduce the same after

bringing official Amendments by the concerned Ministers.

1) **The Punjab Labour Welfare Fund (Amendment) Bill, 2014**

The Forest, Wildlife Preservation and Labour Minister introduced the Punjab Labour Welfare Fund (Amendment) Bill, 2014 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Sub-Clause 2 of Clause 1, Clause 2, Sub – Clause 1 of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Forest, Wildlife Preservation and Labour Minister "that the Punjab Labour Welfare Fund (Amendment) Bill, 2014, be passed" was put to the vote of the House and carried.

2) **The Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2014**

The Local Government, Medical Education and Research Minister introduced the Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2014, and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clause 2, Sub-Clause 1 of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the the Local Government, Medical Education and Research Minister "that the Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2014, be passed" was put to the vote of the House and carried.

3) **The Punjab Panchayati Raj (Amendment) Bill, 2014**

The Rural Development and Panchayats Minister introduced the Punjab Panchayati Raj (Amendment) Bill, 2014 and also moved that

the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-Clause (2) of Clause 1, Clauses 2 to 7, as there was no amendment therein, collectively, and Sub-Clause 1 of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Rural Development and Panchayats Minister "that the Punjab Panchayati Raj (Amendment) Bill, 2014, be passed" was put to the vote of the House and carried.

4) The Punjab Right to Service (Amendment) Bill, 2014

The Deputy Chief Minister introduced the Punjab Right to Service (Amendment) Bill, 2014, and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clause 2, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Deputy Chief Minister "that the Punjab Right to Service (Amendment) Bill, 2014, be passed" was put to the vote of the House and carried.

5) The Punjab Excise (Amendment) Bill , 2014

The Deputy Chief Minister introduced the Punjab Excise (Amendment) Bill, 2014, and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clause 2, Sub-Clause (1) of Clause 1 and Title were put to

the vote of the House and carried.

The motion moved by the Deputy Chief Minister "that the Punjab Excise (Amendment) Bill, 2014, be passed" was put to the vote of the House and carried.

6) The Punjab Value Added Tax (Amendment) Bill, 2014 (Replacing Ordinance)

The Deputy Chief Minister introduced the Punjab Value Added Tax (Amendment) Bill, 2014 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 and 3, as there was no amendment therein, collectively, and Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Deputy Chief Minister "that the Punjab Value Added Tax (Amendment) Bill, 2014, be passed" was put to the vote of the House and carried.

7) The Punjab Prevention of Human Smuggling (Amendment) Bill, 2014

The Deputy Chief Minister introduced the Punjab Prevention of Human Smuggling (Amendment) Bill, 2014, and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

- | | |
|-------------------------------|------------|
| 1. Shri Manoranjan Kalia, BJP | 04 Minutes |
| 2. Sardar Tota Singh, SAD | 02 Minutes |

The Deputy Chief Minister, by way of reply to discussion on the Bill, spoke for three minutes.

During clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 7, as there was no amendment therein, collectively,

and Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Deputy Chief Minister "that the Punjab Prevention of Human Smuggling (Amendment) Bill, 2014 be passed" was put to the vote of the House and carried.

13. CONDOLENCE MESSAGE

The Parliamentary Affairs Minister, Shri Madan Mohan Mittal, mentioned about the sad demise of Smt. Vidya Devi W/o Chief Parliamentary Secretary (Chaudhary Nand Lal) upon which all the Members of the House stood in silence for two minutes as a mark of respect to the departed soul and with the consent of the House it was decided to send a condolence message to the bereaved family.

The House, then, adjourned sine-die.

APPENDIX - II

30. COMMITTEES

(i) ELECTED COMMITTEES

I. COMMITTEE ON PUBLIC ACCOUNTS FOR THE YEAR 2014-15

(Nominated by the Hon'ble Speaker on 11th June, 2014, in pursuance of the motion passed by the House on 7th March, 2014).

1.	Sardar Jagmohan Singh Kang	Chairman
2.	Shri Amrinder Singh Raja Warring	Member
3.	Shri Ashwani Sekhri	Member
4.	Smt. Charanjit Kaur Bajwa	Member
5.	Sardar Chatin Singh	Member
6.	Shri Deep Malhotra	Member
7.	Sardar Gurmeet Singh Sodhi	Member
8.	Sardar Gurtej Singh Ghuriana	Member
9.	Shri Joginder Pal Jain	Member
10.	Smt. Karan Kaur Brar	Member
11.	Shri Maheshinder Singh	Member
12.	Sardar Ranjit Singh Dhillon	Member
13.	Sardar Sarwan Singh Phillaur	Member

Under Rule 184 (1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker has appointed Sardar Jagmohan Singh Kang as Chairman of the Committee.

II. COMMITTEE ON ESTIMATES FOR THE YEAR 2014-15

(Nominated by the Hon'ble Speaker on 11th June, 2014, in pursuance of the motion passed by the House on 7th March, 2014).

1.	Sardar Gurpartap Singh Wadala	Chairman
2.	Sardar Ajit Inder Singh Mofar	Member
3.	Sardar Balbir Singh Sidhu	Member
4.	Smt. Charanjit Kaur Bajwa	Member
5.	Sardar Hardial Singh Kamboj	Member
6.	Sardar Hari Singh Zira	Member
7.	Sardar Harpreet Singh	Member
8.	Smt. Harpreet Kaur Mukhmailpura	Member
9.	Bibi Jagir Kaur	Member
10.	Smt. Karan Kaur Brar	Member
11.	Shri Manoranjan Kalia	Member
12.	Sardar Simarjit Singh Bains	Member
13.	Sardar Surinder Singh Bhulewal Rathan	Member

Under Rule 184 (1) read with Rule 207 of the Rules of Procedure and

Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker appointed Sardar Gurpartap Singh Wadala as Chairman of the Committee.

III. COMMITTEE ON PUBLIC UNDERTAKINGS FOR THE YEAR 2014-15

(Nominated by the Hon'ble Speaker on 11th June, 2014, in pursuance of the motion passed by the House on 7th March, 2014).

1.	Sardar Pargat Singh	Chairman
2.	Sardar Balwinder Singh Bains	Member
3.	Sardar Darshan Singh Shivalik	Member
4.	Sardar Gurkirat Singh	Member
5.	Sardar Hari Singh Zira	Member
6.	Sardar Iqbal Singh Jhundan	Member
7.	Sardar Laal Singh	Member
8.	Sardr Navtej Singh Cheema	Member
9.	Shri Om Parkash Soni	Member
10.	Sardar Parminder Singh Pinki	Member
11.	Shri Prem Mittal	Member
12.	Smt. Seema Kumari	Member
13.	Smt. Sukhjeet Kaur Sahi	Member

Under Rule 184 (1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker appointed Sardar Pargat Singh as Chairman of the Committee.

IV. COMMITTEE ON WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES FOR THE YEAR 2014-15

(Nominated by the Hon'ble Speaker on 11th June, 2014, in pursuance of the motion passed by the House on 7th March, 2014).

1.	Justice Nirmal Singh	Chairman
2.	Sardar Ajaib Singh Bhatti	Member
3.	Smt. Aruna Chaudhary	Member
4.	Sardar Chatin Singh	Member
5.	Sardar Darshan Singh Kotfatta	Member
6.	Sardar Gurtej Singh Ghuriana	Member
7.	Sardar Joginder Singh Jindu	Member
8.	Sardar Joginder Singh Panjgrain	Member
9.	Sardar Manjit Singh Mianwind	Member
10.	Sardar Sangat Singh	Member
11.	Smt. Seema Kumari	Member
12.	Shri S.R. Kaler	Member
13.	Shri Tarlochan Singh	Member

Under Rule 184 (1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker appointed Justice Nirmal Singh as Chairman of the

Committee.

(ii) NOMINATED COMMITTEES

I. BUSINESS ADVISORY COMMITTEE

(Nominated on 11th February, 2014 under Rule 208 (1))

- | | | |
|----|--|---------------------|
| 1. | Doctor Charnjit Singh Atwal, Speaker | Ex-Officio Chairman |
| 2. | Sardar Sukhbir Singh Badal,
Deputy Chief Minister | Member |
| 3. | Shri Chuni Lal Bhagat,
Minister for Forests and Wildlife & Labour | Member |
| 4. | Shri Madan Mohan Mittal,
Minister for Parliamentary Affairs | Member |
| 5. | Sardar Parminder Singh Dhindsa,
Minister for Finance | Member |
| 6. | Shri Sunil Jakhar,
Leader of the Opposition. | Member |

SPECIAL INVITEES

1. Shri Manoranjan Kalia, MLA;

2. Smt. Rajinder Kaur Bhattal, MLA; and
3. Rana Gurmeet Singh Sodhi, MLA.

II. HOUSE COMMITTEE FOR THE YEAR 2014-15

(Nominated Under Rule 249)

- | | | |
|----|-----------------------------------|---------------------|
| 1. | Shri Dinesh Singh, Deputy Speaker | Ex-Officio Chairman |
| 2. | Sardar Ajaib Singh Bhatti | Member |
| 3. | Sardar Gurpartap Singh Wadala | Member |
| 4. | Smt. Harpreet Kaur Mukhmailpura | Member |
| 5. | Sardar Joginder Singh Jindu | Member |
| 6. | Sardar Joginder Singh | Member |
| 7. | Sardar Randeep Singh | Member |
| 8. | Sardar Ranjit Singh Dhillon | Member |
| 9. | Smt. Sukhjit Kaur Sahi | Member |

III. COMMITTEE OF PRIVILEGES FOR THE YEAR 2014-15

(Nominated under Rule 233)

- | | | | |
|-----|----------------------------------|---|----------|
| 1. | Shri Deep Malhotra | : | Chairman |
| 2. | Shri Amrinder Singh Raja Warring | : | Member |
| 3. | Sardar Baljit Singh Jalal Usma | : | Member |
| 4. | Sardar Charanjit Singh Channi | : | Member |
| 5. | Sardar Gurcharan Singh | : | Member |
| 6. | Smt. Guriqbal Kaur | : | Member |
| 7. | Bibi Jagir Kaur | : | Member |
| 8. | Sardar Joginder Singh Jindu | : | Member |
| 9. | Sardar Manpreet Singh Ayali | : | Member |
| 10. | Shri Manoranjan Kalia | : | Member |
| 11. | Sardar Sadhu Singh | : | Member |
| 12. | Smt. Vaninder Kaur Loomba | : | Member |

Under Rule 184 (1) read with Rule 207 of the Rules ibid, the Speaker appointed Shri Deep Malhotra as Chairman of the Committee.

**IV. COMMITTEE OF GOVERNMENT ASSURANCES FOR THE
YEAR 2014-15**

(Nominated Under Rule 238)

- | | | | |
|-----|-----------------------------------|---|----------|
| 1. | Sardar Sarwan Singh Phillaur | : | Chairman |
| 2. | Sardar Amrik Singh | : | Member |
| 3. | Sardar Baljit Singh Jalal Usma | : | Member |
| 4. | Sardar Hari Singh Zira | : | Member |
| 5. | Sardar Maheshinder Singh | : | Member |
| 6. | Sardar Manpreet Singh Ayali | : | Member |
| 7. | Shri Rajnish Kumar | : | Member |
| 8. | Shri S.R. Kaler | : | Member |
| 9. | Sardar Sukhbinder Singh Sarkaria | : | Member |
| 10. | Sardar Sukhjinder Singh | : | Member |
| 11. | Shri Tarlochan Singh | : | Member |
| 12. | Sardar Tript Rajinder Singh Bajwa | : | Member |
| 13. | Smt. Vaninder Kaur Loomba | : | Member |

Under Rule 184 (1) read with Rule 207 of the Rules *ibid*, the Speaker appointed Sardar Sarwan Singh Phillaur as Chairman of the Committee.

**V. COMMITTEE ON SUBORDINATE LEGISLATION FOR
THE YEAR 2014-15**

(Nominated under Rule 240)

- | | | |
|-----|------------------------------|------------|
| 1. | Shri Manoranjan Kalia | : Chairman |
| 2. | Shri Ashwani Sekhri | : Member |
| 3. | Shri Brahm Mohindra | : Member |
| 4. | Rana Gurjit Singh | : Member |
| 5. | Sardar Manjit Singh Mianwind | : Member |
| 6. | Justice Nirmal Singh | : Member |
| 7. | Sardar Pargat Singh | : Member |
| 8. | Shri Raj Kumar Verka | : Member |
| 9. | Sardar Ranjit Singh Dhillon | : Member |
| 10. | Sardar Sarwan Singh Phillaur | : Member |
| 11. | Shri Surinder Kumar Dawar | : Member |
| 12. | Smt. Vaninder Kaur Loomba | : Member |
| 13. | Advocate General, Punjab | : Member |

Under Rule 184 (1) of the Rules *ibid*, the Speaker appointed Shri

Manoranjan Kalia as Chairman of the Committee.

VI. LIBRARY COMMITTEE FOR THE YEAR 2014-15

(Nominated under Rule 248)

- | | | | |
|----|----------------------------------|---|----------|
| 1. | Sardar Maheshinder Singh | : | Chairman |
| 2. | Sardar Charanjit Singh Channi | : | Member |
| 3. | Sardar Darshan Singh Kotfatta | : | Member |
| 4. | Sardar Balwinder Singh Bains | : | Member |
| 5. | Sardar Sukhjinder Singh | : | Member |
| 6. | Sardar Sukhbinder Singh Sarkaria | : | Member |
| 7. | Shri Sunder Sham Arora | : | Member |
| 8. | Sardar Manjit Singh Mianwind | : | Member |
| 9. | Smt. Rajwinder Kaur | : | Member |

Under Rule 184 (1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker appointed Sardar Maheshinder Singh as Chairman of

the Committee.

VII. COMMITTEE ON PETITIONS FOR THE YEAR 2014-15

(Nominated under Rule 250)

- | | | |
|-----|-------------------------------|------------|
| 1. | Shri S.R. Kaler | : Chairman |
| 2. | Sardar Ajit Inder Singh Mofar | : Member |
| 3. | Shri Bharat Bhushan Ashu | : Member |
| 4. | Sardar Darshan Singh Kotfatta | : Member |
| 5. | Shri Deep Malhotra | : Member |
| 6. | Sardar Gurtej Singh Ghuriana | : Member |
| 7. | Shri Joginder Pal Jain | : Member |
| 8. | Justice Nirmal Singh | : Member |
| 9. | Shri Prem Mittal | : Member |
| 10. | Smt. Rajinder Kaur Bhattal | : Member |
| 11. | Smt. Rajwinder Kaur | : Member |
| 12. | Shri Rakesh Pandey | : Member |
| 13. | Sardar Sadhu Singh | : Member |

Under Rule 184 (1) read with Rule 207 of the Rules ibid, the Speaker appointed Shri S.R. Kaler as Chairman of the Committee.

**VIII. COMMITTEE ON PAPERS LAID/ TO BE LAID ON THE
TABLE OF THE HOUSE FOR THE YEAR 2014-15**

(Nominated Under Rule 251-C)

- | | | |
|----|------------------------------|------------|
| 1. | Smt. Harchand Kaur | : Chairman |
| 2. | Shri Ashwani Kumar Sharma | : Member |
| 3. | Sardar Gurkirat Singh | : Member |
| 4. | Sardar Harpreet Singh | : Member |
| 5. | Bibi Jagir Kaur | : Member |
| 6. | Sardar Navtej Singh Cheema | : Member |
| 7. | Sardar Parminder Singh Pinki | : Member |
| 8. | Shri Prem Mittal | : Member |
| 9. | Sardar Simarjit Singh Bains | : Member |

10. Sardar Surinder Singh Bhulewal Rathan : Member

Under Rule 184 (1) read with Rule 207 of the Rules ibid, the Speaker appointed Smt Harchand Kaur as Chairman of the Committee.

IX. COMMITTEE ON LOCAL BODIES & PANCHAYATI RAJ INSTITUTIONS FOR THE YEAR 2014-15

(Nominated under Rule 251-I (2))

1. Sardar Harpreet Singh : Chairman
2. Smt. Aruna Chaudhary : Member
3. Sardar Baljit Singh Jalal Usma : Member
4. Shri Bharat Bhushan Ashu : Member
5. Sardar Darshan Singh Shivalik : Member
6. Sardar Iqbal Singh Jhundani : Member
7. Sardar Kuljit Singh Nagra : Member
8. Shri Mohammed Sadique : Member
9. Sardar Pargat Singh : Member
10. Sardar Ramanjit Singh Sikki : Member
11. Smt. Seema Kumari : Member
12. Smt. Sukhjit Kaur Sahi : Member
13. Sardar Surinder Singh Bhullewal Rathan : Member

Under Rule 184 (1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker appointed Sardar Harpreet Singh as Chairman of the Committee.

**X. QUESTIONS AND REFERENCES COMMITTEE
FOR THE YEAR 2014-15**

(Nominated under Rule 251-G)

- | | | |
|----|---------------------------------|------------|
| 1. | Shri Ashwani Kumar Sharma | : Chairman |
| 2. | Shri Arvind Khanna | : Member |
| 3. | Sardar Chatin Singh | : Member |
| 4. | Sardar Gurpartap Singh Wadala | : Member |
| 5. | Smt. Harpreet Kaur Mukhmailpura | : Member |
| 6. | Shri Joginder Pal Jain | : Member |
| 7. | Sardar Kewal Singh Dhillon | : Member |
| 8. | Shri Mohammed Sadique | : Member |
| 9. | Shri Rajnish Kumar | : Member |

Under Rule 184 (1) read with Rule 207 of the Rules *ibid*, the Speaker appointed Shri Ashwani Kumar Sharma as Chairman of the Committee.

31. INDEX
to
Resume of Business transacted by the Punjab Vidhan Sabha during
its Seventh Session, 2014

Contents	Page No.
'A'	
Appendix I	45
Appendix II	64
'B'	
Bill(s)	
Official.....	11
Non Official...	11
Synopsis of passed	17
Bulletins	45
'C'	
Calling Attention Notices under Rule 66	30
Comparative Statement of speeches made and time taken.	35
Committees....	64
Elected	64
Nominated	68
'F'	
Financial Business	10
Figures relating to Questions	36
'G'	
Governor's Address	8
'L'	
Legislation	11
'M'	
Motion(s)	30
Other.....	30

	Contents	Page No.
	'N'	
Non-official Resolutions		20
	'O'	
Obituary References		08
Official Bills		11
Official Resolutions		19
Other Motions		30
	'P'	
Panel of Chairmen		7
Papers Laid		21
Programme Observed		01
Prorogation of the Vidhan Sabha		01
	'Q'	
Question(s)		
Figures relating to		36
..... Statement		37
	'R'	
Ruling by the Speaker		44
Reports Presented/Laid		26
Resolutions		
Official.....		19
Non Official.....		20
	'S'	
Statements by Ministers		34
Statement made in reply to matters raised during Zero Hour		32
Statement showing the number of Starred Questions answered, Date-wise and Party-wise		38
Statement showing the number of Starred Questions deemed to have been answered under Rule 38, Date-wise and Party-wise		39
Statement showing the number of Starred Questions Not put, Date-wise and Party-wise		38

Contents	Page No.
Statement showing the number of Starred Questions listed in the names of different Ministers, Date-wise.	41
Statement showing the number of Starred Questions postponed, Date wise and Party-wise.	38
Statement showing the number of Starred Questions postponed, Date-wise and Minister-wise	39
Summoning, Sittings and Prorogation of the Vidhan Sabha	01
Synopsis of Bills passed by the Vidhan Sabha.	17
'U'	
Un-parliamentary/Undesirable Expressions	43
'W'	
Walk –out	43
Wit & Humour	44

© 2014

Published under the authority of the Punjab Vidhan Sabha and typesetting
& printed by the Controller, Printing & Stationery, Punjab at the Govt. Press,
S.A.S. Nagar.